

efficiently. Actually the Caloric value of ration being given to Jawans is slightly more than that of Officers. These scales have been laid down in consultation with the highest medical authority in the Armed Forces.

Introduction of Uniform Civil Code

209. SHRIMATI GEETA MUKHERJEE : Will the MINISTER OF LAW AND JUSTICE be pleased to state whether Government are contemplating any steps to introduce uniform Civil Code in view of the recent Supreme Court judgment on the question of maintenance to a Muslim Women in which the necessity of such a measure was emphasized ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : No Sir. The framing of uniform civil code involves changes in the personal laws applicable to minority communities. It is the policy of the Government not to undertake any amendments in the personal laws relating to minority communities unless the initiative therefor comes from themselves

[*Translation*]

Setting up of UHF and Electronic Telephone Exchange at Pithoragarh (Uttar Pradesh)

210. SHRI HARISH RAWAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any site has been finally selected for the setting up of UHF and Electronic Telephone Exchange at Pithoragarh in Uttar Pradesh;

(b) if not, where does the matter stand ;

(c) if answer to part (a) be in affirmative, whether there is need for construction of a link road for the proposed site at a cost of Rs. 4 lakhs ;

(d) whether administrative and financial sanction would be given for the construction of the link road so that the above exchange could be set up at the proposed site ; and

(e) the time by which it would be done ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir,

(b) Does not apply.

(c) Yes, Sir. Cost of Rs. 4 lakhs has been intimated by the State P.W.D. to the District Authorities for the construction of the above road.

(d) Administrative and financial sanction of the above link road is to be given by the District Authorities.

(e) District Administration is being pursued to issue sanction early.

[*English*]

Achievements of Defence Research Laboratories

211. SHRI DHARAM PAL SINGH MALIK :

SHRI M. RAGHUMA REDDY :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that during the last five years over Rs. 400 crores have been spent on 40 laboratories under the control of the Defence Research and Development Organisation under his Ministry ;

(b) whether the results achieved at these laboratories are commensurate with the resources spent on them ;

(c) whether it is a fact that several projects have been languishing since seventies ;

(d) if so the causes thereof ; and

(e) whether Government have since enquired into this matter and if so, with what results ?

THE MINISTER OF DEFENCE : (SHRI P. V. NARASIMHA RAO) : (a) Yes, Sir.

(b) Yes, Sir. A number of new major weapon systems have been developed and accepted for introduction into three services.

(c) No, Sir.

(d) and (e). Question do not arise.

Charges for Connecting Device for D.B.C

212. SHRI KALI PRASAD PANDEY Will the Minister of PETROLEUM be pleased to state :